

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 4/MP/2017**

Subject : Petition under Section 79 (1)(f) and 79 (1) (b) of the Electricity Act, 2003 in connection with the dispute and differences arising under the PPA dated 12.5.2008 between the petitioner and BSES Rajdhani Power Limited.

Petitioner : Maithon Power Limited.

Respondent : BSES Rajdhani Power Limited and Another

**Petition No. 5/MP/2017**

Subject : Petition under Section 79 (1)(f) and 79 (1) (b) of the Electricity Act, 2003 in connection with the dispute and differences arising under the PPA dated 12.5.2008 between the petitioner and Tata Power Delhi Distribution Limited.

Petitioner : Maithon Power Limited.

Respondent : Tata Power Delhi Distribution Limited and Another

Date of hearing : **11.1.2018**

Coram : Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member

Parties present : Shri Hemant Sahai, Advocate, MPL  
Ms. Meghana Aggarwal, Advocate, MPL  
Shri Abhishek Kumar, Advocate, MPL  
Shri Abhay Kumar, MPL  
Ms. Shreya Munoth, Advocate, BRPL  
Shri Dushyant Manocha, Advocate, BRPL  
Ms. Megha Bajpai, BRPL  
Shri Pratyush, TPDDL  
Ms. Vasudha Sen, TPDDL  
Ms. Sreenita Ghosh, TPDDL

**Record of Proceedings**

At the outset, the proxy counsel for the respondent, BRPL submitted that the matter may be adjourned due to non-availability of the counsel appearing in the matter. Accordingly, the proxy counsel prayed that the matter may be listed for hearing during the month of March, 2018. This was not objected to by the learned counsel for the petitioner.

2. On a specific query by the Commission as to whether pleadings have been completed by the parties, the learned counsels for the parties confirmed the same and submitted that the matter is ready for hearing. Based on consent of the parties, the Commission adjourned the hearing of the matter. The Commission however directed the parties to commence arguments on the next date of hearing.

3. Matter shall be listed for hearing on 8.3.2018.

By Order of the Commission

**Sd/-**  
(T.Rout)  
Chief (Legal)

